## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-57(ND)/2016

IN THE MATTER OF:

Mrs. Reena Ahluwalia & Ors.

... Applicant/petitioner

Vs.

M/s. Suntime Energy Ltd. & Ors.

Respondents

## Order under Section 397/398 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

For the Respondent

Ms. Parvinder Tanwar, Adv. for R-2

## ORDER

By Order of the Bench, the matter is listed on 12.12.2017.

(Nirmala Vincent) Court Officer

V.Sethi 31.10.2017